

By Circulation

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH ALLAHABAD.

Misc. Review Application No.34 of 2004.

In

Original Application No. 290 of 1998.

Allahabad this the 19th day of May 2004.

Hon'ble Maj Gen K.K. Srivastava, Member-A.
Hon'ble Mrs. Neera Chhibber, Member-J.

Tribeni RamApplicant.

(By Advocate : Sri Sudama Ram)

Versus.

Union of India and others.Respondents.

(By Advocate :)

O_R_D_E_R

(By Hon'ble Mrs. Neera Chhibber, J.M)

This Review Application has been filed against the judgment and order dated 26.02.2004 on the ground that the judgment of Hon'ble Supreme Court and full Bench has been ignored by the Tribunal.

2. If judgment is seen, we have dealt with all the points and have already expressed our views. It is, therefore, wrong to suggest that judgment of Hon'ble Supreme Court and full Bench have been ignored. Review Application cannot be filed to re-argue the case as the case is settled law by now. Therefore, we find no good ground to interfere. In any case we cannot sit in appeal over our own orders. The Review Application is accordingly dismissed in circulation.


Member-J.


Member-A.

Manish/-